

Government of Jammu and Kashmir
Home Department
Civil Secretariat, Jammu/Srinagar

Notification

Srinagar, the 14th October, 2024

S.O.509.-Whereas requisitioned property comprising of private land measuring 698 Kanals 01 Marla situated at Village Manda and Dasgal, Tehsil Akhnoor District Jammu was acquired by the Union Government for defence purpose; and

Whereas, a dispute has arisen about the rate of compensation between the Army authorities and land owners as indicated in the Annexure, "A".

Now therefore, in exercise of the powers conferred by clause (b) of sub-section (1) of section 8 of the Jammu and Kashmir Requisition and Acquisition of Immovable Property Act, 1968, read with clause (13) of the Jammu and Kashmir Reorganization (Removal of Difficulties) Order, 2019, the Government hereby appoint Principal District Judge, Jammu as Ex-Officio Arbitrator to make the award in respect of the said dispute. The Arbitrator shall give his findings within a period of four months from the date of publication of this notification in the Government Gazette.

By order of the Government of Jammu and Kashmir.

Sd/-

(Chandraker Bharti) IAS

Principal Secretary to the Government

No. HOME-LA/30/2024-05-HOME CC 7448899

Dated:- 14.10.2024

Copy to the:-

1. Director General of Police, J&K.
2. Secretary to the Government, Revenue Department.
3. Divisional Commissioner, Jammu.
4. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
5. Principal District Judge, Jammu.
6. Deputy Commissioner, Jammu.
7. Defence Estate Officer, Udhampur.
8. Incharge Website, Home Department.
9. Government order file/Stock file.

Copy also to :

1. Joint Secretary, JKL, Ministry of Home Affairs, GoI, New Delhi.

14/10/24
(Sanam Mansoor) JKAS

Under Secretary to the Government

Annexure-"A" SO No.509 dated 14.10.2024

Req Case No.	Village	Item No.	Petitioner No. in OWP NO. 1528/2020 & 2260/2018	Name of Beneficiary	Parentage	K.No	Land			Rae per kanal.	Total compensation	Tax	Net Amount Paid.				
							KL	ML	SF								
KAS/707 7/1/LH	Manda	1	2	Shiv Dev Singh	Moti Singh	255	1	10	108	350000	531949	28195	503754				
			3	Randhir Singh	Moti Singh		1	10	109	350000	532013	28201	503812				
			4	Davinder Singh	Moti Singh		1	10	109	350000	532013	28201	503812				
			5 & 6	Yashvinder Singh & Arvinder Singh	Samitri Devi		0	5	18	350000	88658	0	88658				
			1	Parvati Devi	Moti Singh		0	5	18	350000	88658	0	88658				
			7	Goverdhan Singh	Krishan Singh		0	7	65	350000	126682	0	126682				
			8	Varinder Singh	Krishan Singh		0	7	65	350000	126682	0	126682				
			9	Anuradha Wd/O	Surinder Singh S/O Krishan Singh		0	7	65	350000	126682	0	126682				
			10	Neena Devi	Krishan Singh		0	0	246	350000	15827	0	15827				
			11	Meena Devi	Krishan Singh		0	0	246	350000	15827	0	15827				
			13	Santosh Kumari	Krishan Singh		0	0	246	350000	15827	0	15827				
			14	Phulel Singh	Suneet Singh		1	5	91	350000	443355	44335	399020				
			KAS/707 7/LH	Manda	1		15	Satynder Kumar sharma	krishan Lal	236 min	0	6	99	350000	111369	0	111369
							16	Pawan Kumar Sharma	krishan Lal		0	6	99	350000	111369	0	111369
17	Ramnam Sharma	krishan Lal				0	6	99	350000		111369	0	111369				
18	Sheela Devi	krishan Lal				0	1	247	350000		33392	0	33392				
KAS/707 7/LH	Manda	2	2	Shiv Dev Singh	Moti Singh	245 min, 247	1	17	163	350000	657987	40799	617188				
			3	Randhir Singh	Moti Singh		1	17	163	350000	657987	40799	617188				
			4	Davinder Singh	Moti Singh		1	17	163	350000	657987	40799	617188				
			5 & 6	Yashvinder Singh & Arvinder Singh	Samitri Devi		0	6	73	350000	109697	0	109696				
			1	Parvati Devi	Moti Singh		0	6	73	350000	109697	0	109697				
			7	Goverdhan Singh	Krishan Singh		0	8	260	350000	156728	0	156728				
			8	Varinder Singh	Krishan Singh		0	8	259	350000	156664	0	156664				

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			9	Anuradha Wd/O	Surinder Singh S/O Krishan Singh		0	8	260	350000	156728	28341	128387
			10	Neena Devi	Krishan Singh		0	1	32	350000	19559	0	19559
			11	Meena Devi	Krishan Singh		0	1	32	350000	19559	0	19559
			13	Santosh Kumari	Krishan Singh		0	1	32	350000	19559	0	19559
			14	Phulel Singh	Suneet Singh		1	11	90	350000	548290	29829	518461
JK/2687 / REQ	Manda	1	15	Satynder Kumar sharma	krishan Lal	236, 236/1, 677/2 36/1	8	14	231	350000	3059862	305986	2753876
			16	Pawan Kumar Sharma	krishan Lal		8	14	231	350000	3059862	305986	2753876
			17	Ramnam Sharma	krishan Lal		8	14	230	350000	3059798	305980	2753818
			18	Sheela Devi	krishan Lal		2	12	124	350000	917978	91798	826180
JK/2687 / REQ	Manda	2	2	Shiv Dev Singh	Moti Singh	244 min, 245	5	17	0	350000	2047500	204750	1842750
			3	Randhir Singh	Moti Singh		5	17	0	350000	2047500	204750	1842750
			4	Davinder Singh	Moti Singh		5	17	0	350000	2047500	204750	1842750
			1	Parvati Devi	Moti Singh		0	19	136	350000	341250	34125	307125
			5 & 6	Yashvinder Singh & Arvinder Singh	Samitri Devi		0	19	136	350000	341250	0	341250
			9	Anuradha Wd/O	Surinder Singh S/O Krishan Singh		1	7	233	350000	487491	48749	438742
			7	Goverdhan Singh	Krishan Singh		1	7	234	350000	487555	48813	438742
			8	Varinder Singh	Krishan Singh		1	7	233	350000	487491	48748	438743
			10	Neena Devi	Krishan Singh		0	3	131	350000	60928	0	60928
			11	Meena Devi	Krishan Singh		0	3	131	350000	60928	0	60928
			12	Neeru Devi	Krishan Singh		0	3	131	350000	60928	0	60928
			13	Santosh Kumari	Krishan Singh		0	3	131	350000	60928	0	60928
			14	Phulel Singh	Suneet Singh		4	17	136	350000	1706250	170625	1535625
JK/2687 / REQ	Casgal	1	2	Rakesh Sharma	Tirath Ram	607	3	7	182	300000	1015037	101504	913533
			2	Dinesh Sharma			3	7	181	300000	1014982	101498	913484
JK/2687 / REQ		2	2	Rakesh Sharma	Tirath Ram	608	4	18	226	300000	1482463	159745	1322718
			2	Dinesh Sharma			4	18	227	300000	1482518	159750	1322768
JK/2281 / REQ		13	2	Rakesh Sharma	Tirath Ram	606	0	7	181	300000	114982	0	114982
			2	Dinesh Sharma			0	7	181	300000	114982	0	114982
TOTAL											31842077		29035020

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